

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTICE

In terms of Rule 6(5) of the Uttarakhand High Court (Designation of Senior Advocates) Rules, 2018 (as amended vide Notifications dated 20.05.2022, 17.08.2023 & 28.08.2023), the following 08 Advocates were requested to be present before the Hon'ble Permanent Committee for a brief interaction on 17.09.2024 at 04:30 p.m. in the Judges Lounge at the Chief Justice Block:

| Sl. No. | Name of the Advocate |
|----------------|-----------------------------|
| 01 | Mr. Piyush Garg |
| 02 | Mr. Vijay Bhatt |
| 03 | Mr. Atul Kumar Bansal |
| 04 | Dr. Kartikey Hari Gupta |
| 05 | Ms. Menka Tripathi |
| 06 | Mr. Anurag Bisaria |
| 07 | Mr. Vipul Sharma |
| 08 | Mr. Satyendra Singh Lingwal |

As per directions, the above **Meeting stands postponed to 18.09.2024 at 04:30 p.m.**

17.09.2024

Sd/-

PPS to Hon'ble the Chief Justice